

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 105
IA No. 274/JPR/2022
IA No. 513/JPR/2022
CP No. (IB)-25/94(1)/JPR/2022
Under Section 94(1) of IBC, 2016

In the matter of:

Mr. Surendra Agarwal

...Applicant

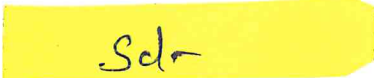
**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

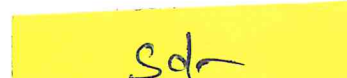
Present Through Video Conferencing: -

For the Applicant : Akshat Khandelwal, Adv.
For the Bank : Anubha Singh, Adv.
For the RP : Vishnu Upadhyay

ORDER

Heard Mr. Akshat Khandelwal, Adv. appearing for the Applicant. Mr. Vishnu Upadhyay, RP present in person. Learned Counsel for the Applicant seeks to withdraw this application. Permission granted. CP No. (IB)-25/94(1)/JPR/2022 is dismissed as withdrawn.


(Prasanta Kumar Mohanty)
Technical Member


(Deep Chandra Joshi)
Judicial Member

October 20, 2022
VG